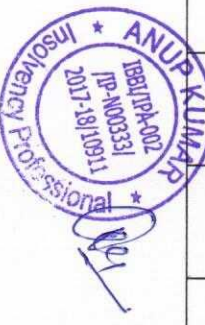


## ANNEXURE-5

Name of the corporate debtor: M/s Independent TV Limited;  
Date of commencement of liquidation: 17.03.2023;  
List of stakeholders as on: 16.05.2023  
List of Operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received			Details of claim admitted							Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	GST Department	AC/DC GST CENTRAL EXCISE, DIVISION 1, PUDUCHERY	-	19869	19869	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
2	GST Department	DY COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, 2nd Stage, BANGALORE	-	3725963	3725963	OC	NA	NA	0.08	-	NA	-	NA	Claim admitted, no modification or updation claim filed by creditor
3	GST Department	Assistant Commissioner of Commercial Taxes, LGSTO-20, Bangalore-560052	-	2048970	2048970	OC	NA	NA	0.04	-	NA	-	NA	Claim Admitted
4	GST Department	Assistant Commissioner of Commercial Taxes, DGSTO-01, Bangalore-560052	-	7054166	4625734	OC	NA	NA	0.10	-	NA	24,28,432	NA	Amount Rs. 24,38,432 is rejected being the said already been paid and the same intimated to GST on 11.01.2023
5	GST Department	Joint Commissioner, Directorate of Commercial Taxes, West Bengal, Kolkata	13.04.2023	3335253	3335253	OC	NA	NA	0.07	-	NA	-	NA	Claim Admitted
6	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	532915	532915	OC	NA	NA	0.01	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
7	GST Department	Tapan Kumar Sarangi, CT & GST Officer, Bhubaneswar III, Bhubaneswar	12.04.2023	34407	34407	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
8	GST Department	Office of Asstt Commissioner of CGST, Division SCO 407-08, Panchkula (137962)	-	174936	174936	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
9	GST Department	Assistant Commissioner (State Tax) Raipur Circle-3 Chattisgarh	-	13292	13292	OC	NA	NA	0.00	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
10	GST Department	Excise and Taxation Officer, Panchkula (110043)	03.04.2023	110043	110043	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
11	GST Department	Commercial Tax Department Uttar Pradesh Gomtinagar, Lucknow	-	699062	699062	OC	NA	NA	0.02	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.

(Amount in ₹)



12	GST Department	Commercial Tax Officer, Autonagar Circle, Vjaywada	-	4867203	4867203	OC	NA	NA	0.11	-	NA	-	NA	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
13	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	12.04.2023	48405802	48405802	OC	NA	NA	1.06	-	NA	-	NA	Claim Admitted
14	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	12.04.2023	92330930	-	OC	NA	NA	0.00	66507684	NA	25823246	NA	Rs. 66507684/- admitted as a contingent subject to the disposal of writ petition vide WP No. 9240/2018
15	GST Department	Deputy Commissioner of CGST and Central Excise Commissionerate, Belapur IV	-	601652960	601652960	OC	NA	NA	13.20	-	NA	-	NA	Claim Admitted
16	GST Department	Deputy Commissioner of CGST and Central Excise Commissioneerate, Belapur IV	12.04.2023	6,124,044,347	3887009846	OC	NA	NA	85.25	-	NA	2237034501	NA	Interest amount is rejected being no proof of evidence of calculation of interest.
17	GST Department	Department of Goods & Service Tax, Maharashtra, Raigad Division	24.03.2023	1,996,767	1996767	OC	NA	NA	0.04	-	NA	-	NA	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim admitted
18	GST Department	Assistant Commissioner of Commercial Central Goods & Service Tax Division, Shimla	13.04.2023	33,468	33,468	OC	NA	NA	0.00	-	NA	-	NA	Claim Admitted
<b>Total</b>				<b>6891080353</b>	<b>4559286490</b>				<b>100%</b>			<b>2262857747</b>		



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ANNEXURE-6

Name of the corporate debtor: M/s Independent TV Limited;

Date of commencement of liquidation: 17.03.2023;

List of stakeholders as on: 16.05.2023

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of claim					
1	STAR INDIA PRIVATE LIMITED	U73000MH1994PTC06485	14.04.2023	124978717	124978717	OC	NA	NA	NA	NA	23.01	-	NA	-	-	This claim include Star India and Disney. The star india had filed claim on behalf of Disney, during the CIR Process both the companies are claim filed separately, upon due verification there is no bar in the Law. Hence claim is admitted
2	Zee Entertainment Enterprises Limited	L29132MH1982PLC08767	16.04.2023	134110907	134110907	OC	NA	NA	NA	NA	24.70	-	NA	-	-	Claim Admitted
3	Numelec Advisory Private Limited	U95000DL2018PTC342750	23.03.2023	424770	240770	OC	NA	NA	NA	NA	0.04	-	184000	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per OC claim pertains to invoice of for the period 1-5-19 to 31-5-19 MSME Sanction intimation for making payment is also attached. Further OC claims TDS of Rs. 184000 not deposited by CD. TDS may be deposited by RP as per the waterfall. Claim admitted (273000*-70-29300)
4	M B Surana Marketing Private Limited	U51109DL1988PTC034445	17.04.2023	7215114	999990	OC	NA	NA	NA	NA	0.18	-	6215214	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. As per Books of Accounts claim is NIL. Further Invoices are in Name of Panel Technologies. OC has filed form C instead of Form B. No supporting documents is provided for claim.
5	Aakash Saha (Ambay Enterprises)	19CZRP87250LIZB	-	200000	200000	OC	NA	NA	NA	NA	0.04	-	0	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies
6	Independent Service Company	23AKXP86830NIZ9	05.04.2023	8230044	400000	OC	NA	NA	NA	NA	0.07	-	7830044	-	-	OC has claimed Rs. 8230044. This amount OC has paid to Panel technologies. As per Books of Accounts OC has paid only Rs. 4,00,000 to CD, which CD has transferred to Panel Tech. This Claims pertains to Advance deposit of recharge vouchers, Set of Box, Dish Antenn, assessories.
7	L N Marketing	08AACFL7686DIZ3	-	3600000	3600000	OC	NA	NA	NA	NA	0.66	-	0	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. OC has filed form C instead of Form B.
8	Mandilar Marketing	08AAPFM0109F3EZF	-	1800000	1800000	OC	NA	NA	NA	NA	0.33	-	0	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies. OC has filed form C instead of Form B.
9	Krish Electronics	24AAHPR6701LIZT	-	2100000	2100000	OC	NA	NA	NA	NA	0.39	-	0	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies
10	Priya Shrivastava M/s Shanvadi Management Services	-	31.03.2023	587475	587475	OC	NA	NA	NA	NA	0.11	-	0	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process. Claim Document Ok. Claim is of Rs. 587475. In reality, CD has written of the balance amount payable.
11	Messers Online (Online Service)	-	16.04.2023	1999999	1999999	OC	NA	NA	NA	NA	0.04	-	0	-	-	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies

